

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 226
(IB)-2130(ND)2019

IA/107/2021 IA/3356/2020 IA/3629/2020 IA/4184/2020
IA/4059/2020 IA/4230/2020 IA/4190/2020 IA/4202/2020
IA/3951/2020 IA/5100/2020 IA/4914/2020 IA/4876/2020
IA/5235/2020 IA/372/2021 IA/347/2021 IA/446/2021 IA/471/2021
IA/987/2021 IA-1493/2021 IA/1455/2021 I.A-2504/2021, IA-2738/2021,
IA/3501/2021 I.A-3593/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Ajay Goyal Advocate for Applicants in IA No 4184, 4190, 4202 and 4230 OF 2020, Mr. Maneesh Gumber Advocate & Ishwar Kumar Sharma Advocate for the Applicant in IA No 446/2021, Adv. Nikhil Jain with Adv. Vineet Bhagat on behalf of Respondent No. 4 (Varun) in IA No. 2738 of 2021

ORDER

Renotify this case on 27.08.2021


(T.S. SINGH)
COURT OFFICER